

GOVERNMENT OF INDIA  
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3615**  
**TO BE ANSWERED ON: 08.08.2016**

**SUBSIDISED LOANS TO MSMEs**

3615. SHRI MAHEISH GIRRI:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the details of the total subsidised loans sanctioned and released under the Scheme for Credit Linked Capital Subsidy for technology upgradation of Micro, Small and Medium Enterprises (MSMEs) in the country, State/UT-wise;
- (b) whether the Ministry has carried out a cost and benefit analysis on account of subsidy disbursement and if so, the details thereof and if not, the reasons therefor; and
- (c) the measures taken by the Government to promote this scheme in the country?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF  
MICRO, SMALL AND MEDIUM ENTERPRISES  
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

- (a): This Ministry is implementing Credit Linked Capital Subsidy Scheme (CLCSS) for Micro and Small Enterprises (MSEs). The details of the total subsidised term loan sanctioned and subsidy released under CLCSS in the country, State/UT-wise, is annexed.
- (b): No specific cost and benefit analysis on account of subsidy disbursement under CLCSS is carried out by the Ministry. However, an Evaluation Study on CLCSS has been carried out by an independent agency in February, 2014. As per the above study, the units are getting benefitted in the form of increase in productivity, reduction in cost of production, reduction in rejection, better quality of products, automation in process, increase in profitability due to higher sales realisation and increase in export after availing the subsidy.
- (c): In order to ensure greater publicity of the scheme, Awareness-cum-sensitisation programmes are organised throughout the country in collaboration with all the stakeholders of the scheme. During the financial year 2015-16, 17 such programmes were organised in Odisha, Bihar, Assam, Tripura, Sikkim, Manipur, West Bengal, Jharkhand, Himachal Pradesh, Uttarakhand and Jammu & Kashmir. Besides the above, the publicity is also done through the Laghu Udyog Samachar, a monthly journal published by the office of the Development Commissioner (MSME).

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**ANNEXURE**

**Annexure referred to Part (a) of Lok Sabha Unstarred Question No. 3615 for answer on 08.08.2016**

The details of the total subsidised term loan sanctioned and subsidy released under CLCSS in the country State/UT-wise (since 2001-02 to till 30.06.2016)			
Sl. No.	State/UT	Term Loan (Amount ₹ in Lakhs )	Subsidy (Amount ₹ in Lakhs)
1	Andhra Pradesh	124196.64	13662.48
2	Andman & Nicobar	0.00	0.00
3	Arunanchal Pradesh	0.00	0.00
4	Assam	752.32	106.32
5	Bihar	1929.80	202.86
6	Chandigarh	8544.48	1202.66
7	Chhatisgarh	20767.41	2195.03
8	Dadra & Nagar Haveli	5260.94	535.28
9	Daman & Diu	4833.82	614.66
10	Goa	2378.94	233.24
11	Gujarat	715098.22	78653.37
12	Haryana	181103.13	15924.96
13	Himachal Pradesh	2899.50	181.47
14	J&K	14.00	1.00
15	Jharkhand	9350.24	1083.00
16	Karnataka	148277.42	20690.54
17	Kerala	13981.14	1611.40
18	Lakshdweep	10.00	1.48
19	Madhya Pradesh	24285.20	2399.33
20	Maharashtra	371925.07	39235.85
21	Manipur	52.80	6.83
22	Meghalaya	0.00	0.00
23	Mizoram	0.00	0.00
24	Nagaland	228.50	29.96
25	Delhi	31499.98	3190.63
26	Odisha	62377.34	1962.23
27	Pudduchery	1233.00	193.57
28	Punjab	196549.40	23100.57
29	Rajasthan	147384.45	14976.69
30	Sikkim	282.00	15.00
31	Tamilnadu	201772.75	28450.25
32	Tripura	378.00	28.30
33	Uttar Pradesh	53479.15	6115.54
34	Uttarakhand	5431.87	489.49
35	West Bengal	25365.78	2032.41
36	Telangana	13188.97	1465.14
	<b>Total</b>	<b>2374832.26</b>	<b>260591.55</b>